

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) to (c) As per the information received from National Foundation for Communal Harmony, from 1996 to date, 583 cases of children who have become orphan due to communal, caste, ethnic or terrorist, etc. violence have been recommended by the District Magistrate/Collector/Dy. Commissioner for grant of financial assistance. All these children have been granted financial assistance towards general education at the rate of Rs. 600/- to Rs. 650/- per month per child as per the class of cities. Besides, the scheme also provides for Rs. 150/-p.m. per child in addition to assistance for general education, towards professional/vocational education. Out of 583 children 20 children have completed the age of 18 years and are out of the scheme. The remaining 563 children are still continuing their studies and getting financial assistance.

The National Foundation for Communal Harmony, an autonomous organization under the Ministry of Home Affairs is providing financial assistance under Project "Assist" to the child victims who becomes an orphan or destitute in the sense that either both the parents or the surviving parents or the main bread winner is killed or permanently incapacitated because of communal, caste, ethnic or terrorist etc. violence. The assistance provided covers education, shelter and health for the affected children.

#### **Coverage of SCs/STs under SSA**

\*140. SHRI R.P. GOENKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a recent survey commissioned by his Ministry has *inter-alia* brought out that the Sarva Shiksha Abhiyan has not percolated to the marginal social groups like the SCs/STs etc. and maximum overall dropout rate (reportedly 20 per cent) is after the completion of Class V; and

(b) if so, the details of the other major findings/conclusions contained in the survey and suitable corrective steps being taken to ensure more equitable benefits for all sections/social groups of the society?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI. D. PURANDESWARI): (a) A

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RAJYA SABHA

national survey of 'Out of School' children was commissioned by the Ministry of Human Resource Development through Social and Rural Research Institute of Indian Market Research Bureau (SRI-IMRB) which has indicated that the proportion of out of school children is 6.94% in the 6—14 years of age group. This proportion for Scheduled Caste (SC) children and Scheduled Tribe (ST) children is 8.17% and 9.54% respectively.

There has been a decline in the number and proportion of out of school children since 2001 when Sarva Shiksha Abhiyan (SSA) was initiated. The percentage of out of school children has come down from 28.50% to 6.94% in 2005.

For Scheduled Caste children, this percentage has declined from 31.87% in 2001 to 8.17% in 2005. The percentage of Scheduled Tribe out of school children has reduced from 40.01% in 2001 to 9.54% in 2005. According to the SRI-IMRB Survey among dropouts the highest percentage (20.5%) is of those who dropped out after completing Class V.

(b) This Survey has estimated that 7.92% girls in the 6—14 age group are 'out of school' compared to 6.18% boys. The percentage of out of school children is relatively higher in the 11-14 years (8.56%) compared to those in the age group 6-10 years age (6.10%).

In order to ensure equitable benefits for all social groups, the framework of SSA stipulates need-based district Annual Work Plans and Budgets. These plans include provisions for enhancing access to socially disadvantaged groups like girls, SC/ST children through opening of new schools, Education Guarantee Scheme/Alternative & Innovative Education Centres, incentives like free textbook distribution and several interventions for quality improvement.

### **WRITTEN ANSWERS TO UNSTARRED QUESTIONS**

#### **Export of products by KVIC**

713. SHRIMATI HEMAMALINI:

SHRIMATI MAYA SINGH:

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the details of the products exported during the last three years by the Khadi and Village Industries Commission, country-wise; and